

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gran Electronics Private Limited Date of Commencement of Liquidation: 12-02-2021; List of Stakeholders as on Date: 16-02-2021; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digit of registration number: 10941

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|--------------|---|----------------------------|----------------------|----------------------------|----------------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 1 | 2287406332.59 | 1 | 2287406332.59 | | | | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 125281775 | 2 | 125281775 | | | | Annexure 4 |
| 5 | Operational creditors (Workmen) | 9 | 909941 | 9 | 909941 | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | | | | | | | | NA |
| 7 | Operational creditors (Government Dues) | 4 | 1014120312.53 | 4 | 579302951.53 | | 434817461 | | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 11 | 5766564.79 | 11 | 5766564.79 | | | | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | NA |
| Total | | 27 | 3433484925.91 | 27 | 2998667564.91 | | 434817461 | | |